

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:531
ANSWERED ON:22.05.2006
IMPLEMENTATION OF NAIS
Dhotre Shri Sanjay Shamrao

Will the Minister of AGRICULTURE be pleased to state:

- (a) the States and the Union Territories in the country where the National Agricultural Insurance Scheme (NAIS) has not been implemented;
- (b) the details and the reasons therefor;
- (c) the time by which this scheme is likely to be implemented in all the States; and
- (d) the details of the Insurance Companies implementing NAIS?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 531 DUE FOR REPLY ON 22ND MAY, 2006.

(a)&(b): National Agricultural Insurance Scheme (NAIS), at present, is not being implemented by Arunachal Pradesh, Punjab, Manipur, Mizoram, Nagaland, Chandigarh, Daman & Diu, Delhi, Dadra & Nagar Haveli and Lakshadweep. The NAIS is voluntary for States/Union Territories and they are free to opt or not opt in favour of the scheme.

(c): NAIS is open to all the States/UTs including those which have not implemented the scheme so far. It is for the States/UTs to exercise their option in favour of implementation of the scheme.

(d): NAIS, at present, is being implemented by Agriculture Insurance Company of India Ltd. (AIC) which was set up at the initiative of the Government of India in December, 2002. The company is promoted by General Insurance Corporation of India (GIC); National Bank for Agriculture and Rural Development (NABARD) and four Public Sector General Insurance Companies.